

PUNJAB VIDHAN SABHA

LIST OF BUSINESS

FRIDAY, THE 5TH MARCH, 2021
AT 10.00 A.M.

I. QUESTIONS

Questions entered in the separate list to be asked and answers given.

II. CALLING ATTENTION NOTICES

1. i) SMT. RUPINDER KAUR RUBY, MLA }
ii) SARDAR GURMEET SINGH MEET HAHER, MLA } to draw
the attention of the Minister for Health and Family
Welfare towards dilapidated condition of Health
Centers in the State especially situated in Bathinda
(Rural) & District Barnala.
(No. 32 & 38)
2. SARDAR GURMEET SINGH MEET HAHER, MLA:- to draw the
attention of the Minister for Sports and Youth Affairs
towards incomplete work of Baba Kala Mahir Sports
Stadium in Barnala.
(No. 35)
3. SARDAR JAGDEV SINGH KAMALU, MLA:- to draw the attention
of the Minister for Revenue, Rehabilitation and Disaster
Management towards compensation not given to the
survivor (60% handicapped) of Maur Mandi Bomb
Blast.
(No. 36)

III. PAPERS TO BE LAID ON THE TABLE

1. A MINISTER to lay on the Table the Annual Statement of Accounts of
the Punjab Urban Planning & Development Authority
(PUDA) for the years 2017-18 and 2018-19, as required
under Section 53(5) of the Punjab Regional and Town
Planning & Development Act, 1995.
2. A MINISTER to lay on the Table the Annual Reports of the Jalandhar
Authority (JDA), Jalandhar for the years 2015-16 and
2016-17, as required under Section 54(2) of the Punjab
Regional and Town Planning & Development Act, 1995.
3. A MINISTER to lay on the Table the Annual Reports of the
Implementation of Mahatma Gandhi National Rural
Employment Guarantee Scheme (MG-NREGA) for the
years 2014-15, 2015-16, 2016-17, 2017-18, 2018-19 and
2019-20, as required under Section 13.11.3 of amending
guidelines of MG-NREGA.
4. A MINISTER to lay on the Table the 42nd Annual Report of Punjab
Information & Communication Technology Corporation
Ltd for the year 2017-18, as required under Section 619-A
of the Companies Act, 1956.

Okant
Superintendent
Punjab Vidhan Sabha
Chandigarh

IV. PRESENTATION OF REPORTS

1. **A MEMBER,
COMMITTEE ON
PUBLIC
UNDERTAKINGS** 119th Report of the Committee on Public Undertakings on the Audit Paras appearing in the Report of the Comptroller and Auditor General of India on Public Sector Undertakings (Social, General and Economic Sectors) for the year 2014-15 relating to the Punjab State Power Corporation Limited.
2. **THE CHAIRMAN,
COMMITTEE ON
GOVERNMENT
ASSURANCES** 50th Report of the Committee on Government Assurances for the year 2020-21.
3. **THE CHAIRMAN,
QUESTIONS AND
REFERENCES
COMMITTEE** 14th Report of the Questions and References Committee for the year 2020-21.
4. **THE CHAIRMAN,
COMMITTEE ON
LOCAL BODIES
AND PANCHAYATI
RAJ
INSTITUTIONS** to present the-
 - i) 22nd Report of the Committee on Local Bodies and Panchayati Raj Institutions on the General working of Municipal Council, Mansa; and
 - ii) 23rd Report of the Committee on Local Bodies and Panchayati Raj Institutions on the General working of Panchayat Samiti, Kharar, District S.A.S. Nagar (Mohali).

**V. RESUMPTION OF DISCUSSION ON GOVERNOR'S ADDRESS AND
VOTE ON THE MOTION OF THANKS**

FURTHER consideration of the following motion moved by Dr. Raj Kumar Verka, MLA and seconded by Sardar Harminder Singh Gill, MLA on the 2nd March, 2021:-

"That an Address be presented to the Governor in the following terms:-

'That the Members of this House assembled in this Session are deeply grateful to the Governor for the Address which he has been pleased to deliver to the House on the 1st March, 2021.'

(Discussion to be concluded)

**CHANDIGARH:
THE 4TH MARCH, 2021.**

**SHASHI LAKHANPAL MISHRA,
SECRETARY.**